

## POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF TYPHOON HOLDINGS LIMITED (THL)

The following announcement is made, by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on June 24, 2005 & Corrigendum to PA made on August 4, 2005 and closure of Open Offer to the Shareholders of THL.

|    |                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                                                   |                      |                             |                      |
|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------|-----------------------------|----------------------|
| 1  | Name of the Target Company                                                                                                                                                                                       | Typhoon Holdings Limited (THL)                                                                                                                                                                                                                                                                    |                      |                             |                      |
| 2  | Name of the Acquirer, including PACs                                                                                                                                                                             | <b>Main Acquirer</b> Smt. Kajal Shah<br><b>PACs:</b> None                                                                                                                                                                                                                                         |                      |                             |                      |
| 3  | Name of the Manager to the Offer                                                                                                                                                                                 | Fedex Securities Ltd.                                                                                                                                                                                                                                                                             |                      |                             |                      |
| 4  | Name of the Registrar to the Offer                                                                                                                                                                               | Sharex Dynamic (India) Pvt. Ltd.                                                                                                                                                                                                                                                                  |                      |                             |                      |
| 5  | Date of Opening of the Offer                                                                                                                                                                                     | Friday August 12, 2005                                                                                                                                                                                                                                                                            |                      |                             |                      |
| 6  | Date of Closure of the Offer                                                                                                                                                                                     | Wednesday August 31, 2005                                                                                                                                                                                                                                                                         |                      |                             |                      |
| 7  | <b>Details of Acquisition<br/>(All % based on Voting Capital)</b>                                                                                                                                                | <b>Proposed in<br/>Letter of Offer</b>                                                                                                                                                                                                                                                            |                      | <b>Actuals</b>              |                      |
| a  | Offer Price (Fully paid up)<br>Partly Paid Up                                                                                                                                                                    | Rs.12/50<br>No partly paid Shares                                                                                                                                                                                                                                                                 |                      | Rs. 12/50                   |                      |
| b  | Shareholding of Acquirers prior to MOU/PA                                                                                                                                                                        | 0 (0%)                                                                                                                                                                                                                                                                                            |                      | 0 ( 0%)                     |                      |
| c  | Shares acquired through MOU                                                                                                                                                                                      | 1,80,000 (36.00%)                                                                                                                                                                                                                                                                                 |                      | 1,80,000 (36.00%)           |                      |
| d  | Shares acquired in the Open Offer                                                                                                                                                                                | 1,00,000 (20.00.%)                                                                                                                                                                                                                                                                                |                      | 56,900 (11.38%)             |                      |
| e  | Size of open Offer (No of Shares X Offer price)                                                                                                                                                                  | Rs. 12,50,000/-                                                                                                                                                                                                                                                                                   |                      | Rs.7,11,250/-               |                      |
| f  | Shares if any acquired after PA but 7 working days prior to closure of Offer<br>Price of the Shares acquired<br>No. of Shares acquired<br>% of Shares acquired                                                   |                                                                                                                                                                                                                                                                                                   |                      | NIL<br>N A<br>N A<br>N A    |                      |
| g  | Post Offer Shareholding of Acquirers including PACs, if any                                                                                                                                                      | 2,80,000 (56.00%)                                                                                                                                                                                                                                                                                 |                      | 2,36,900 (47.38%)           |                      |
| h. | Pre and Post offer Shareholding of Public<br>Note: Post Offer public holding includes residual holding of existing promoters who have relinquished control of THL<br>Fully paid Shares<br><br>Partly paid Shares | <b>Pre Offer</b>                                                                                                                                                                                                                                                                                  | <b>Post Offer</b>    | <b>Pre Offer</b>            | <b>Post Offer</b>    |
|    |                                                                                                                                                                                                                  | 1,50,000<br>(30.00 %)<br>NIL                                                                                                                                                                                                                                                                      | 2,20,000<br>(44.00%) | 1,50,000<br>(30.00%)<br>NIL | 2,63,100<br>(52.62%) |
| 8. | Date of despatch of consideration and delay if any.                                                                                                                                                              | September 08, 2005. No delay.<br>No interest is due and payable                                                                                                                                                                                                                                   |                      |                             |                      |
| 9  | Position of Escrow Account                                                                                                                                                                                       | Funds held in Escrow Account to the extent of Rs. 2,81,250/- being 90% released on September 05,2005 for credit of Special Account towards payment of consideration. Balance Rs.31,250/- retained in Deposit Account, with lien in favor of Manager to the Offer, which will be released shortly. |                      |                             |                      |
| 10 | Status of Investor complaints                                                                                                                                                                                    | No investor complaints                                                                                                                                                                                                                                                                            |                      |                             |                      |

The Acquirer accepts full responsibility for the information contained in this Public Announcement.



**FEDEX  
SECURITIES  
LIMITED**

**ISSUED BY MANAGER TO THE OFFER**  
**FEDEX SECURITIES LIMITED**  
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On behalf of **The Acquirer**  
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Place: Mumbai  
 Date: September 12, 2005